

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

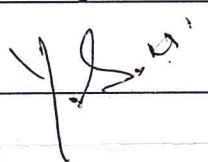
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 63/252/HDB/2017
NAME OF THE COMPANY	Sree Venkateswara Sugars Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Sree Venkateswara Sugars Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	counsel for Respondent	9849866556	

None appears for the Applicant Company. Heard Shri Y. Suryanarayana, LD.
Counsel for the Respondent.

Post the case on 26.02.2018.


Member (J)